#### GOVERNMENT OF INDIA MINISTRY OF HEALTHE AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

#### RAJYA SABHA UNSTARRED QUESTION NO. 1690 TO BE ANSWERED ON 06.08.2024

## FINAL TALLY OF COVID DEATHS IN THE COUNTRY

### 1690. SMT. SAGARIKA GHOSE:

#### Will the **Minister of HEALTH & FAMILY WELFARE** to be pleased to state:

- (a) whether there exists a final count of the total mortality figures in the country, due to Covid-19 and if so, the details thereof and if not, the reasons therefor;
- (b) the manner in which these numbers correlate with estimates provided by the WHO and international medical journals such as Lancet; and
- (c) whether a State-wise breakdown of Covid mortality numbers exists and if so, the details thereof and if not, the reasons therefor?

#### ANSWER

## THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. ANUPRIYA PATEL)

(a) Since, the Covid-19 virus is still circulating, the deaths due to Covid-19 are continued to be reported in the country.

(b) The estimate of mortality figures as reported by the States/UTs are not correlated with the estimates provided by the World Health Organization (WHO) or in the international medical journals and the reasons for the same are at **Annexure**.

(c) Detailed guidelines for reporting of COVID-19 deaths have been issued by Union Health Ministry to all States/UTs. ICMR, in accordance with globally accepted International Classification of Diseases-10 (ICD-10) classification issued 'Guidance for appropriate COVID-19 India' recording of related deaths in (Available at: https://ncdirindia.org/Downloads/CoD COVID-19 Guidance.pdf). As reported by States/UTs, the total mortality figures in the country, due to Covid-19 is available State/UT wise, on the web portal of the Ministry of Health & Family Welfare https://covid19dashboard.mohfw.gov.in/#.

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# ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 1690 FOR 06.08.2024 REGARDING FINAL TALLY OF COVID DEATHS IN THE COUNTRY

- The World Health Organization (WHO) based on a mathematical modeling exercise provided an estimate of death due to all causes which occurred between 1<sup>st</sup> January 2020 and 31<sup>st</sup> December 2021, which includes deaths due to COVID-19 disease also. This mathematical modeling based approach by WHO suffered from a number of inconsistencies and erroneous assumptions. Similar mathematical modelling based projections on excess mortality estimates have been occasionally published in some international medical journals.
- 2. According to WHO's own admission and indicated in the international medical journals, their modeling exercise suffers from a number of limitations like limited representation and generalization of variable utilized to settings that may be systematically different.
- 3. The Central Council of Health and Family Welfare, a representative body of Health Ministers from all States/UTs of India, constituted under Article 263 of Constitution of India, has passed a unanimous resolution against the WHO's approach in this regard and authorized the Union Health Minister to convey their collective disappointment to WHO.
- 4. Accordingly, India had registered a strong objection to the process, methodology and outcome of World Health Organization's approach used for estimation of excess mortality associated with the COVID-19 pandemic. The various studies fails to acknowledge India's robust Civil Registration System (CRS) which recorded a substantial increase in death registrations (over 99%) in 2020, not solely attributable to the Pandemic.

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